## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2268
ANSWERED ON:14.08.2006
DECENTRALISED PROCUREMENT
Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the name of the states that have adopted decentralised scheme for procurement of foodgrains;
- (b) the subsidy provided to these States to cover the difference between economic cost and sales realisation of foodgrains during the last three years, State-wise and year-wise;
- (c) the steps taken to persuade other States to undertake decentralised procurement; and
- (d) the reaction of the State Governments thereto?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The State Governments of West Bengal, Uttar Pradesh, Madhya Pradesh, Uttaranchal, Kerala, Tamil Nadu, Orissa, Chhattisgarh, Andaman & Nicobar Islands, Karnataka and Gujarat have adopted the decentralized scheme for procurement of foodgrains.
- (b): A statement showing the amount of subsidy provided to the States undertaking decentralized procurement of foodgrains during the last three years is at Annexure-I.
- (c) & (d): Due to encouragement given by this Department to States to adopt the Decentralized Scheme, the number of DCP States have gone up from 3 in 2001-02 to 11 in 2005-06

## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2268 DUE FOR ANSWER ON 14.8.2006 IN LOK SABHA

Amount of food subsidy released to the States undertaking decentralised procurement during the last three years

(Rs. in crore) State 2003-04 2004-05 2005-06

Chhattisgarh 89.94 628.87 550.40
Madhya Pradesh 66.74 118.75 219.71
Orissa NIL 40.96 70.79
Tamil Nadu 45.82 27.21 221.40
Uttaranchal 80.43 92.73 78.08
Uttar Pradesh 975.62 1377.96 1821.27
West Bengal 27.41 179.97 191.21
Karnataka NIL NIL 10.07
Kerala NIL NIL 32.07